

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocat
		ORDERS			
47	WA/338/2022 BY SLIP	HABIBAR RAHMAN Versus STATE OF ASSAM AND 5 ORS.		MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, FOREST
	NOTE OF ADVOCATES FOR 20	======			
 1)	MR J SHARMA		To	20-12-2022	
2)	MR S SARMA	28-11-2022	То	09-01-2023	
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022	
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022	
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022	
5)	MR B D DAS	12-12-2022	To	06-01-2023	
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022	
3)	MR. B NATH	16-12-2022	To	06-01-2023	
9)	MR. N BARMAN	14-12-2022	To	22-12-2022	
LO)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
L1)	MR D K DAS	19-12-2022	To	22-12-2022	
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022	
L3)	MR. M ALAM	17-12-2022	To	22-12-2022	
L4)	MR. A CHAMUAH	19-12-2022	To	22-12-2022	
15)	MR. S P DEKA	19-12-2022	To	22-12-2022	
L6)	MR. M ISLAM	20-12-2022	To	09-01-2023	
L7)	MR. A M BORA	20-12-2022	To	22-12-2022	
L8)	MR. S MITRA	21-12-2022	To	22-12-2022	
L9)	MR. O LASKAR	21-12-2022	To	22-12-2022	
20)	MR. B BARMAN	02-01-2023	To	06-01-2023	
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 2

[DIVISION BENCH-II

THIS BENCH WILL TAKE UP ADDITIONAL HEARING CAUSELIST DATED 07-11-2022 TO 22-12-2022(RELATING TO DIVISION BENCH-II) AND SPECIAL CAUSE LIST DATED 21-11-2022 TO 02-12-2022(RELATING TO DIVISION BENCH-II), ALONG WITH THE FOLLOWING MATTERS

MATTERS RELATING TO CRIMINAL APPEAL WILL BE TAKEN FIRST BEFORE ADJUCATING THE WP(C) RELATING TO FOREIGNER MATTER]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION			
23	WP(C)/8236/2022 B/O	SAMARBHAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	===:	MR. U C RABHA MR. S M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
EAVI	E NOTE OF ADVOCATES FOR 20				
 1)	MR J SHARMA	21-11-2022	То	20-12-2022	
2)	MR S SARMA	28-11-2022	То	09-01-2023	
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022	
1)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022	
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022	
5)	MR B D DAS	12-12-2022	To	06-01-2023	
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022	
3)	MR. B NATH	16-12-2022	To	06-01-2023	
9)	MR. N BARMAN	14-12-2022	To	22-12-2022	
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
11)	MR D K DAS	19-12-2022	То	22-12-2022	
	MR. S ZAMAN	17-12-2022	To	22-12-2022	
L2)			т.	22 12 2022	
12) 13)	MR. M ALAM	17-12-2022	To	22-12-2022	
-	MR. M ALAM MR. A CHAMUAH	17-12-2022 19-12-2022	To	22-12-2022	

16)	MR. M ISLAM	20-12-2022	То	09-01-2023
17)	MR. A M BORA	20-12-2022	To	22-12-2022
18)	MR. S MITRA	21-12-2022	To	22-12-2022
19)	MR. O LASKAR	21-12-2022	To	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR. S K TALUKDAR	20-12-2022	То	22-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES] [HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
56	Cont.Cas(C)/742/2022 FIXED	DR. REKIBUDDIN AHMED Versus PROF. PRATAP JYOTI HANDIQUE AND ANR	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	
57	WITH WP(C)/9075/2019	REKIBUDDIN AHMED	MR. D DAS SR. ADV	SC, HIGHER EDU
		Versus THE STATE OF ASSAM AND 8 ORS.	MR. M MAHANTA MR. P K MUNIR	GA, ASSAM SC, G U SC, U G C
	WITH			
	I.A.(Civil)/3610/2022 in WP(C)/9075/2019	GAUHATI UNIVERSITY AND 4 ORS. Versus REKIBUDDIN AHMED AND 4 ORS.		SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM
				MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
	WITH			,
58	WP(C)/8006/2022	DR. REKIBUDDIN AHMED Versus	MR. D DAS SR. ADV MS. S MAHANTA	SC, HIGHER EDU GA, ASSAM
		THE STATE OF ASSAM AND 7 ORS	MR. M MAHANTA MS SIBANI BORA	SC, G U SC, U G C
		ORDER (IMPLEADMENT OF	PARTY)	
59	I.A.(Civil)/3486/2022 BY SLIP	MITALI SONOWAL, Versus	MR D BARMAN MR. S K DAS	SC, SEC. EDU.
	in WP(C)/5258/2022	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA AND 3 ORS.		
	WITH			
	WP(C)/5258/2022	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA	MS D BORGOHAIN MR. P GOHAIN	SC, SEC. EDU.
		Versus THE STATE OF ASSAM AND 2 ORS	MS. K BARUAH MS. M SARMAH MS D DAS	
		ADMISSION		

60 WP(C)/3961/2022 FIXED DIPANGKAR KAYASTHA

Versus

THE GAUHATI UNIVERSITY AND 2 ORS

MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM SC, G U

LEAVE NOTE OF ADVOCATES FOR 20/12/2022

1)	MR J SHARMA	21-11-2022	То	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023
17)	MR. A M BORA	20-12-2022	To	22-12-2022
18)	MR. S MITRA	21-12-2022	To	22-12-2022
19)	MR. O LASKAR	21-12-2022	To	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 6

[SPECIAL DIVISION BENCH

THIS BENCH WILL TAKE UP ADDITIONAL HEARING CAUSELIST DATED 07-11-2022 TO 22-12-2022(RELATING TO SPECIAL DIVISION BENCH),ALONG WITH THE FOLLOWING MATTERS

LEARNED ADVOCATES ARE REQUESTED TO REMAIN PRESENT WHILE TAKING MATTERS OF THE ADDITIONAL HEARING CAUSELIST!

Sr.No.	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		JUDGMENT		
	CRL.A(J)/2/2019 AT 10:30 AM	NAZRUL ISLAM Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
	WITH			
5	CRL.A(J)/3/2019	AZIZUL ISLAM @ AYZUL Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
	Crl.A./464/2019 AT 10:30 AM	SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	Crl.A./89/2021 AT 10:30 AM	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
	WITH			
	I.A.(Crl.)/189/2021 in Crl.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
		ORDERS		
	I.A.(Crl.)/817/2022 WITH LCR 6 FILES, P.B3, B/O in Crl.A./38/2020	MD. AMIR HASAN @ AMIR HASEM Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH	MR. U CHOUDHURY PP, ASSAM

WITH Crl.A./38/2020

MD. AMIR HASAN @ AMIR HASEM AND 4 MR. S H RAHMAN

ORS.

Versus

THE STATE OF ASSAM AND ANR

MR. M A SHEIKH

MR. PK DAS MR. S NEOG

MS. S G BARUAH MR. D BORA MS F INTAZ

MR. B BORGOHAIN MR B SAIKIA

MR. U CHOUDHURY (R2) MR A CHAKRABORTY (R2) PP, ASSAM

MR. B M CHOUDHURY (R2)

WITH

19)

20)

21)

MR. O LASKAR

MR. B BARMAN

MR. S K TALUKDAR

I.A.(Crl.)/93/2021 in Crl.A./38/2020 AMIR HASAN @ AMIR HASEM AND 4 ORS. MR. P K DAS Versus

MR. D BORA

PP, ASSAM

THE STATE OF ASSAM AND ANR.

LEAVE NOTE OF ADVOCATES FOR 20/12/2022

1)	 MR J SHARMA	21-11-2022	To	20-12-2022	
2)	MR S SARMA	28-11-2022	To	09-01-2023	
3)	MS. S D GUPTA	02-12-2022	То	20-12-2022	
4)	MR. M K MAJUMDAR	02-12-2022	То	22-12-2022	
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022	
6)	MR B D DAS	12-12-2022	To	06-01-2023	
7)	MR. M BHAGABATI	13-12-2022	То	22-12-2022	
8)	MR. B NATH	16-12-2022	То	06-01-2023	
9)	MR. N BARMAN	14-12-2022	To	22-12-2022	
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
11)	MR D K DAS	19-12-2022	To	22-12-2022	
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022	
13)	MR. M ALAM	17-12-2022	To	22-12-2022	
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022	
15)	MR. S P DEKA	19-12-2022	To	22-12-2022	
16)	MR. M ISLAM	20-12-2022	To	09-01-2023	
17)	MR. A M BORA	20-12-2022	То	22-12-2022	
18)	MR. S MITRA	21-12-2022	То	22-12-2022	

21-12-2022

02-01-2023

20-12-2022

To

To

To

22-12-2022

06-01-2023



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM COURT NO: 6

Petitioner Advocate

Respondent Advocate

Main Parties

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH AND WILL RISE AT 3:00 PM]

Sr.No. Case Number

		MOTION			
25	WP(C)/8238/2022 B/O	JAMALUDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS		MR. B K SEN MR F HAQUE MR A HUSSAIN	GA, ASSAM
26	WP(C)/8239/2022 B/O	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS		MR. R SHARMA MS P PHUKAN	GA, ASSAM
27	WP(C)/8241/2022 B/O	NAREN NATH Versus THE STATE OF ASSAM AND 4 ORS		MR. B J MUKHERJEE MR. S BISWAS MS R SAHA MR. H BURAGOHAIN MS D DEVI	GA, ASSAM SC, REVENUE
28	WP(C)/8246/2022 B/O	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS		MR. R SHARMA MS P PHUKAN	GA, ASSAM
		ORDER (STAY VAC	ATINO	<u>G)</u>	
29	I.A.(Civil)/3790/2022	THE COMMISSIONER, GUWAHATI		MR. S BORA	MR. S P ROY
===	B/O in WP(C)/1822/2013	MUNICIPAL CORPORATION Versus K. NAIDU and 29 ORS. ===================================	====		MR. R P N SINGH
===	B/O in WP(C)/1822/2013	Versus K. NAIDU and 29 ORS. ====================================	====		MR. R P N SINGH
==== ==== EAVE	B/O in WP(C)/1822/2013	Versus K. NAIDU and 29 ORS. ====================================	==== 	20-12-2022	MR. R P N SINGH
=== === EAVE 	B/O in WP(C)/1822/2013	Versus K. NAIDU and 29 ORS. ====================================	==== To To	20-12-2022 09-01-2023	MR. R P N SINGH
=== === EAVE)	B/O in WP(C)/1822/2013	Versus K. NAIDU and 29 ORS. ======== 1/12/2022 21-11-2022			MR. R P N SINGH
==== EAVE .) 2)	B/O in WP(C)/1822/2013	Versus K. NAIDU and 29 ORS. ===================================	То	09-01-2023	MR. R P N SINGH
==== EAVE L)))	B/O in WP(C)/1822/2013 E===================================	Versus K. NAIDU and 29 ORS.	To To	09-01-2023 20-12-2022	MR. R P N SINGH
==== EAVE L) 2) 3)	B/O in WP(C)/1822/2013	Versus K. NAIDU and 29 ORS.	To To To	09-01-2023 20-12-2022 22-12-2022 22-12-2022 06-01-2023	MR. R P N SINGH
EAVE	B/O in WP(C)/1822/2013	Versus K. NAIDU and 29 ORS.	To To To To To To To	09-01-2023 20-12-2022 22-12-2022 22-12-2022 06-01-2023 22-12-2022	MR. R P N SINGH
===== ================================	B/O in WP(C)/1822/2013 BECOMMENDED TO THE TOTAL TO THE TOTAL TO THE TOTAL TOT	Versus K. NAIDU and 29 ORS. ===================================	To To To To	09-01-2023 20-12-2022 22-12-2022 22-12-2022 06-01-2023 22-12-2022 06-01-2023	MR. K P N SINGH
EAVE EAVE 11) 12) 14) 15) 17)	B/O in WP(C)/1822/2013 E===================================	Versus K. NAIDU and 29 ORS. ===================================	To	09-01-2023 20-12-2022 22-12-2022 22-12-2022 06-01-2023 22-12-2022 06-01-2023 22-12-2022	MR. R P N SINGH
==== ===== EAVE 1) 2) 3) 4) 5) 5) 7) 3) 9)	B/O in WP(C)/1822/2013	Versus K. NAIDU and 29 ORS. ===================================	To	09-01-2023 20-12-2022 22-12-2022 22-12-2022 06-01-2023 22-12-2022 06-01-2023 22-12-2022 08-02-2023	MR. R P N SINGH
==== ===== EAVE 1 1) 2) 3) 4) 5) 5) 7) 3) 9) 10)	B/O in WP(C)/1822/2013 BECOMMANDER OF ADVOCATES FOR 20 MR J SHARMA MR S SARMA MS. S D GUPTA MR. M K MAJUMDAR MRS A BUJARBARUAH MR B D DAS MR. M BHAGABATI MR. B NATH MR. N BARMAN MR. P KHATANIAR MR D K DAS	Versus K. NAIDU and 29 ORS. ===================================	To	09-01-2023 20-12-2022 22-12-2022 22-12-2022 06-01-2023 22-12-2022 06-01-2023 22-12-2022 08-02-2023 22-12-2022	MR. R P N SINGH
==== ===== EAVE 1) 2) 3) 4) 5) 5) 7) 3) 9)	B/O in WP(C)/1822/2013	Versus K. NAIDU and 29 ORS. ===================================	To	09-01-2023 20-12-2022 22-12-2022 22-12-2022 06-01-2023 22-12-2022 06-01-2023 22-12-2022 08-02-2023	MR. R P N SINGH

14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	То	22-12-2022
16)	MR. M ISLAM	20-12-2022	То	09-01-2023
17)	MR. A M BORA	20-12-2022	То	22-12-2022
18)	MR. S MITRA	21-12-2022	То	22-12-2022
19)	MR. O LASKAR	21-12-2022	То	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR SKTALLIKDAR	20-12-2022	Tο	22-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA COURT NO: 8

Petitioner Advocate

Respondent Advocate

Main Parties

[CIVIL BENCH-III

Sr.No. Case Number

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

31.IV	b. Case Number	Maili Faitles		Petitioner Advocate	Respondent Advocate
		MOTIO	<u>N</u>		
32	WP(C)/7670/2022 BY SLIP	SUNITA DUTTA Versus THE STATE OF ASSAM AND 10	ORS.	MR. S BORA MS J RAJKUMARI	GA, ASSAM SC, REVENUE SC, HEALTH SC, FINANCE
=== EAVE	E NOTE OF ADVOCATES FOR 20				
 1)	 MR J SHARMA		To	20-12-2022	
-, 2)	MR S SARMA	28-11-2022	То	09-01-2023	
-, 3)	MS. S D GUPTA	02-12-2022	То	20-12-2022	
1)	MR. M K MAJUMDAR	02-12-2022	То	22-12-2022	
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022	
5)	MR B D DAS	12-12-2022	To	06-01-2023	
7)	MR. M BHAGABATI	13-12-2022	То	22-12-2022	
3)	MR. B NATH	16-12-2022	To	06-01-2023	
9)	MR. N BARMAN	14-12-2022	To	22-12-2022	
LO)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
L1)	MR D K DAS	19-12-2022	To	22-12-2022	
L2)	MR. S ZAMAN	17-12-2022	То	22-12-2022	
L3)	MR. M ALAM	17-12-2022	To	22-12-2022	
L4)	MR. A CHAMUAH	19-12-2022	To	22-12-2022	
L5)	MR. S P DEKA	19-12-2022	To	22-12-2022	
L6)	MR. M ISLAM	20-12-2022	То	09-01-2023	
L7)	MR. A M BORA	20-12-2022	То	22-12-2022	
L8)	MR. S MITRA	21-12-2022	То	22-12-2022	
L9)	MR. O LASKAR	21-12-2022	То	22-12-2022	
20)	MR. B BARMAN	02-01-2023	То	06-01-2023	
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<u>MOTION</u>		
12	WP(C)/7950/2022 BY SLIP	THEON PHARMACEUTICAL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	SC, HEALTH
		<u>ORDERS</u>		
13	I.A.(Civil)/3102/2022 PART-HEARD FIXED in El.Pet./5/2021 WITH	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK MR. R BORA Mr. A Baruah	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL
	El.Pet./5/2021	ANAMUL HAQUE Versus KARIM UDDIN BARBHUIYA	MR D K MISHRA MR. M NATH MR. B PRASAD MR. A BHATTACHARJEE MR. D J KAPIL N ISLAM	MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	WITH I.A.(Civil)/241/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM
	WITH I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	

LEAVE NOTE OF ADVOCATES FOR 20/12/2022

-

1)	MR J SHARMA	21-11-2022	То	20-12-2022	
2)	MR S SARMA	28-11-2022	То	09-01-2023	
3)	MS. S D GUPTA	02-12-2022	То	20-12-2022	
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022	
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022	
6)	MR B D DAS	12-12-2022	То	06-01-2023	
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022	
8)	MR. B NATH	16-12-2022	То	06-01-2023	
9)	MR. N BARMAN	14-12-2022	То	22-12-2022	
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
11)	MR D K DAS	19-12-2022	To	22-12-2022	
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022	
13)	MR. M ALAM	17-12-2022	To	22-12-2022	
14)	MR. A CHAMUAH	19-12-2022	То	22-12-2022	
15)	MR. S P DEKA	19-12-2022	To	22-12-2022	
16)	MR. M ISLAM	20-12-2022	То	09-01-2023	
17)	MR. A M BORA	20-12-2022	To	22-12-2022	
18)	MR. S MITRA	21-12-2022	То	22-12-2022	
19)	MR. O LASKAR	21-12-2022	То	22-12-2022	
20)	MR. B BARMAN	02-01-2023	То	06-01-2023	
21)	MR. S K TALUKDAR	20-12-2022	То	22-12-2022	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

Petitioner Advocate

Respondent Advocate

Main Parties

[CIVIL BENCH-IV AND I

Sr.No. Case Number

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

5	or case rumber	1 14111 1 41 1100			
		JUDGMENT			
43	WP(C)/5635/2017 AT 10:30 AM	JABUL AHMED Versus ASSAM POWER DISTRIBUTION CO. LTDAPDCL and 6 ORS.		MR.S DAS MR.M DUTTA MR.P HAZARIKA	MR.N J DUTTA SC, APDCL
==== ==== LEAVE -	E NOTE OF ADVOCATES FOR 20	=====	===:		-========
1)	 MR J SHARMA	21-11-2022	То	20-12-2022	
2)	MR S SARMA	28-11-2022	То	09-01-2023	
3)	MS. S D GUPTA	02-12-2022	То	20-12-2022	
4)	MR. M K MAJUMDAR	02-12-2022	То	22-12-2022	
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022	
6)	MR B D DAS	12-12-2022	To	06-01-2023	
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022	
8)	MR. B NATH	16-12-2022	То	06-01-2023	
9)	MR. N BARMAN	14-12-2022	To	22-12-2022	
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
11)	MR D K DAS	19-12-2022	To	22-12-2022	
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022	
13)	MR. M ALAM	17-12-2022	To	22-12-2022	
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022	
15)	MR. S P DEKA	19-12-2022	To	22-12-2022	
16)	MR. M ISLAM	20-12-2022	To	09-01-2023	
17)	MR. A M BORA	20-12-2022	To	22-12-2022	
18)	MR. S MITRA	21-12-2022	To	22-12-2022	
19)	MR. O LASKAR	21-12-2022	То	22-12-2022	
20)	MR. B BARMAN	02-01-2023	То	06-01-2023	
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES] [HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

3)

4)

5)

6)

7)

8)

9)

10)

11)

MS. S D GUPTA

MR B D DAS

MR. B NATH

MR D K DAS

MR. N BARMAN

MR. P KHATANIAR

MR. M K MAJUMDAR

MR. M BHAGABATI

MRS A BUJARBARUAH

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION (BA)		
68	Bail Appln./3580/2022 B/O	DEBO KRISHNA DUTTA @ DEBO KRISHNA NATH DUTTA Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM
69	Bail Appln./3583/2022 B/O	NUR ISLAM Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
		BAIL HEARING (BA).	
70	Bail Appln./3525/2022 FIXED	ZAKIR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED MR Z RAHMAN	PP, ASSAM
		STAY MATTERS		
71	Crl.Pet./1163/2022 WITH LCR, FIXED.	MUSTAFA KAMAL @ MUSTAFA ALI Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
==== ====	=======================================	 	=======================================	=============
EAVE	NOTE OF ADVOCATES FOR 2	0/12/2022		
1)	 MR J SHARMA	 21-11-2022 To	0 20-12-2022	
2)	MR S SARMA	28-11-2022 To		

02-12-2022

02-12-2022

05-12-2022

12-12-2022

13-12-2022

16-12-2022

14-12-2022

13-12-2022

19-12-2022

1/2

To

To

То

To

To

To

To

To

To

20-12-2022

22-12-2022

22-12-2022

06-01-2023

22-12-2022

06-01-2023

22-12-2022

08-02-2023

12)	MR. S ZAMAN	17-12-2022	To	22-12-2022	
13)	MR. M ALAM	17-12-2022	To	22-12-2022	
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022	
15)	MR. S P DEKA	19-12-2022	To	22-12-2022	
16)	MR. M ISLAM	20-12-2022	To	09-01-2023	
17)	MR. A M BORA	20-12-2022	To	22-12-2022	
18)	MR. S MITRA	21-12-2022	To	22-12-2022	
19)	MR. O LASKAR	21-12-2022	To	22-12-2022	
20)	MR. B BARMAN	02-01-2023	To	06-01-2023	
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

9)

MR. N BARMAN

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.APP.), FROM ITEM NOS.1-35), ALONG WITH THE FOLLOWING MATTERS]

DELIVERY OF ORDER 52 Bail Appln./3289/2022 (AT 10:30 AM) NURUL ISLAM Versus THE STATE OF ASSAM MOTION (BA) 53 Bail Appln./3578/2022 AMINUL HAQUE AND 3 ORS B/O NURUL ISLAM NS S SHARMA MS S DAS MR. N J DUTTA MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	
(AT 10:30 AM) Versus THE STATE OF ASSAM MOTION (BA) Sail Appln./3578/2022 B/O AMINUL HAQUE AND 3 ORS Versus THE STATE OF ASSAM MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN	
Bail Appln./3578/2022 AMINUL HAQUE AND 3 ORS MR. N J DUTTA PP, ASSAM Versus THE STATE OF ASSAM MR G P CHETIA MR. K D SARMA M M ZAMAN	
B/O Versus MR N AHMED THE STATE OF ASSAM MR G P CHETIA MR. K D SARMA M M ZAMAN	
BAIL HEARING (BA)	
54 Bail Appln./3338/2022 UDIP DUTTA MS D BORGOHAIN PP, ASSAM WITH LCR AND CASE DIARY, Versus MR. P GOHAIN FIXED THE STATE OF ASSAM MR. S BORAH	
55 Bail Appln./3436/2022 ELIAS ALI MR R SARKAR PP, ASSAM FIXED Versus THE STATE OF ASSAM	

22-12-2022

To

10)	MR. P KHATANIAR	13-12-2022	То	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023
17)	MR. A M BORA	20-12-2022	To	22-12-2022
18)	MR. S MITRA	21-12-2022	To	22-12-2022
19)	MR. O LASKAR	21-12-2022	To	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES] [HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

8)

9)

10)

11)

MR. B NATH

MR D K DAS

MR. N BARMAN

MR. P KHATANIAR

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.Ne	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		ADMISSION			
29	WP(C)/2675/2020 PART-HEARD, FIXED, AT 2:00 PM	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.		MR. B BARUAH MR. C BARUAH	GA, ASSAM
30	WITH WP(C)/3533/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.		MR C BARUAH MR. B BARUAH	GA, ASSAM
31	WP(C)/201/2020 FIXED, PERSONAL APPEARANCE	ABDUL HASIM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.		MR. A M S MAZUMDER MR. A A R KARIM	SC, PNRD GA, ASSAM MR. M NATH, SC, PNRD
====	:===========	:============	===	==========	
==== _EAVE	======================================				
= = = = _EAVE	NOTE OF ADVOCATES FOR 20/12/2				
			 To	20-12-2022	
 1)	NOTE OF ADVOCATES FOR 20/12/	2022 	 То То	20-12-2022 09-01-2023	
 1) 2)	NOTE OF ADVOCATES FOR 20/12/	2022 21-11-2022			
 1) 2) 3)	MR J SHARMA MR S SARMA	2022 21-11-2022 28-11-2022	То	09-01-2023	
 1) 2) 3) 4)	MR J SHARMA MR S SARMA MS. S D GUPTA	2022 	To To	09-01-2023 20-12-2022	
==== LEAVE 1) 2) 3) 4) 5)	MR J SHARMA MR S SARMA MS. S D GUPTA MR. M K MAJUMDAR	2022 	To To To	09-01-2023 20-12-2022 22-12-2022	

06-01-2023

22-12-2022

08-02-2023

22-12-2022

Tο

To

Τo

To

16-12-2022

14-12-2022

13-12-2022

12)	MR. S ZAMAN	17-12-2022	To	22-12-2022	
13)	MR. M ALAM	17-12-2022	To	22-12-2022	
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022	
15)	MR. S P DEKA	19-12-2022	To	22-12-2022	
16)	MR. M ISLAM	20-12-2022	To	09-01-2023	
17)	MR. A M BORA	20-12-2022	To	22-12-2022	
18)	MR. S MITRA	21-12-2022	To	22-12-2022	
19)	MR. O LASKAR	21-12-2022	To	22-12-2022	
20)	MR. B BARMAN	02-01-2023	To	06-01-2023	
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 24 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED!

4)

5)

6)

7)

8)

9)

10)

MR. M K MAJUMDAR

MR. M BHAGABATI

MR B D DAS

MR. B NATH

MR. N BARMAN

MR. P KHATANIAR

MRS A BUJARBARUAH

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTIOI	<u>\</u>		
33	Crl.Pet./1308/2022 B/O	BIDYADHAR BORAH Versus BINOD AGARWAL AND ANR.		MR. B D KONWAR SR. ADV MR. R KALITA MR P DOLEY	
34	Crl.Pet./1314/2022 B/O	BIDYADHAR BORAH Versus BINOD AGARWAL		MR. B D KONWAR SR. ADV MR. R KALITA MR J SINGH MR P DOLEY	
35	Crl.Pet./1315/2022 B/O	BIDYADHAR BORAH Versus GHANSHYAM AGARWAL		MR. B D KONWAR SR. ADV MR. R KALITA MR J SINGH MR P DOLEY	
36	Crl.Pet./1316/2022 B/O	BIDYADHAR BORAH Versus BINOD AGARWAL AND ANR.		MR. B D KONWAR SR. ADV MR. R KALITA MR J SINGH	
==== ====	NOTE OF ADVOCATES FOR		====:	=======================================	
1)	MR J SHARMA	21-11-2022	То	20-12-2022	
2)	MR S SARMA	28-11-2022	То	09-01-2023	
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022	

22-12-2022

22-12-2022 06-01-2023

22-12-2022

06-01-2023

22-12-2022

08-02-2023

To

To

To

To

To

Τo

To

02-12-2022

05-12-2022

12-12-2022

13-12-2022

16-12-2022

14-12-2022

11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023
17)	MR. A M BORA	20-12-2022	To	22-12-2022
18)	MR. S MITRA	21-12-2022	To	22-12-2022
19)	MR. O LASKAR	21-12-2022	To	22-12-2022
20)	MR. B BARMAN	02-01-2023	To	06-01-2023
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P.), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION			
	Crl.Pet./1310/2022 B/O	PUSHPENDU DAS Versus THE STATE OF ASSAM AND ANR.		MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	·
====	ENOTE OF ADVOCATES FOR 20	=====			
1)	 MR J SHARMA	 21-11-2022	To	20-12-2022	
2)	MR S SARMA	28-11-2022	To	09-01-2023	
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022	
4)	MR. M K MAJUMDAR	02-12-2022	То	22-12-2022	
5)	MRS A BUJARBARUAH	05-12-2022	То	22-12-2022	
6)	MR B D DAS	12-12-2022	То	06-01-2023	
7)	MR. M BHAGABATI	13-12-2022	То	22-12-2022	
8)	MR. B NATH	16-12-2022	То	06-01-2023	
9)	MR. N BARMAN	14-12-2022	To	22-12-2022	
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
11)	MR D K DAS	19-12-2022	To	22-12-2022	
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022	
13)	MR. M ALAM	17-12-2022	To	22-12-2022	
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022	
15)	MR. S P DEKA	19-12-2022	То	22-12-2022	
16)	MR. M ISLAM	20-12-2022	To	09-01-2023	
17)	MR. A M BORA	20-12-2022	To	22-12-2022	
18)	MR. S MITRA	21-12-2022	To	22-12-2022	
19)	MR. O LASKAR	21-12-2022	To	22-12-2022	
20)	MR. B BARMAN	02-01-2023	To	06-01-2023	
21)	MR. S K TALUKDAR	20-12-2022	To	22-12-2022	